NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.180/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017

NAME OF THE PARTIES: Dhirendra Suresh Singh V/s.
Ravi Raj Knit Processing Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

M.S. BHARDWAF 7 Advocats ilb

Shrey Fatterpekar 7 Advocats ilb

Rachit Lakhmani Practice

For Respondent nos, 1 to 6.

3. Anuj Desai

ilb. Adv. Pohit Mangsul

Advocates for Respondent no. 7.

ORDER C.P. No. 180/241-242&244/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- On receiving the Amended Petition the Respondent is seeking time to file a Reply. Granted. Directed to file Reply on or before 17.11.2017 and a copy in advance to be served on the other side.
- The Petitioner on receiving the Reply can file a Rejoinder on or before 30.11.2017. Thereafter the matter is listed for hearing on 15.12.2017.

Sd/-

BhaskaraPántula Mohan Member (Judicial) 07.11.2017 Sd/-M.K. Shrawat Member (Judicial)